GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

RAJYA SABHA

UNSTARRED QUESTION NO. 2223

ANSWERED ON 08/08/2023

ACHIEVEMENT OF PM-KUSUM YOJANA

2223. SHRI VIJAY PAL SINGH TOMAR SHRI HARNATH SINGH YADAV

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PMKUSUM) scheme; and
- (b) the salient features of the said scheme and the criteria fixed therein;
- (c) the amount provided to the farmers for installation of solar pumps by Government during the last two years, State/UT-wise including Uttar Pradesh;
- (d) the positive results/achievements of the said scheme, till date;
- (e) whether Government has made efforts to review the said scheme and if so, the details thereof; and
- (f) whether the officials of Government are coordinating with the farmers to bring better results and if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (f) The main objectives of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) include de-dieselisation of the farm sector, providing water and energy security to farmers, increasing the income of farmers and curbing environmental pollution. The Scheme has three components targeted to achieve solar power capacity addition of 30.8 GW by 31.3.2026 with total central financial support of Rs. 34422 Cr. Other salient features of the Scheme are given at **Annexure-I.**

The amount provided by the Government under the Scheme to States/UTs, including Uttar Pradesh, for installation of standalone solar pumps and solarization of existing agriculture pumps during the last two years and the current year, till 30.06.2023, is placed at **Annexure-II**. Statewise achievements under the three components of the Scheme are placed at **Annexure-III**.

Ministry of New & Renewable Energy (MNRE) is continuously engaged with stakeholders, including the farmers, to review and monitor the implementation of the Scheme. Recently, the Ministry amended the scheme guidelines on 12.07.2023 and allowed States to announce land lease rates for Component 'C' of the scheme. To ease implementation of the Scheme, MNRE has taken various steps which are provided at **Annexure-IV**.

Annexure-I referred to in reply to part (a) to (f) of Rajya Sabha Unstarred Question No. 2223 for 08.08.2023

Other salient features of PM- KUSUM Scheme

Components, Targets & Criteria	Financial Assistance available
The Scheme is demand driven and open for all farmers of the country for implementation as per guidelines issued for the Scheme	
Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy/ cultivable land of farmers. Such plants can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations.	Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar/ other renewable power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is Rs. 33 Lakh per MW.
Component B: Installation of 20 Lakh Stand-alone Solar Pumps in off-grid areas. Component C: Solarisation of 15 Lakh Grid Connected Agriculture Pumps through (i) Individual Pump Solarisation and (ii) Feeder Level Solarisation. The beneficiaries under Component-B and Component-C could be individual farmer, Water User Associations, Primary Agriculture Credit Societies and Communities/Cluster Based	For Component-B and individual pump solarisation under Component-C: CFA of 30% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower is provided. However, in North Eastern States including Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower, is provided. In addition, the respective state/UT has to provide at least 30% financial support. Balance cost is to be contributed by beneficiary.
Irrigation Systems.	For agriculture feeder solarization, CFA of Rs 1.05 Crore per MW is provided. There is no mandatory requirement of financial support from participating State/UT. The feeder solarisation can be implemented in CAPEX or RESCO mode.

Annexure-II referred to in reply to part (a) to (f) of Rajya Sabha Unstarred Question No. 2223 for 08.08.2023

Funds Released Under PM- KUSUM Scheme (till 30.06.2023)

(Amounted released in Rs. Crore)

S. No.	States/UTs	2020-21	2021-22	2022-23	2023-24 up to 30.06.2023
1.	Arunachal Pradesh	0	0	0.82	0
2.	Assam	0	0	0	0
3.	Gujarat	3.95	0	7.83	0
4.	Haryana	51.33	161.12	137.95	25.15
5.	Himachal Pradesh	2.8	0	5.85	0
6.	Jammu & Kashmir	0	0	15.69	0
7.	Jharkhand	16.05	0	20.03	0
8.	Karnataka	1.26	0	0	2.38
9.	Madhya Pradesh	0	0	0	0
10.	Maharashtra	0	9.6	247.60	93.47
11.	Manipur	0.36	0	0.23	0
12.	Meghalaya	0.28	0	0	0.31
13.	Nagaland	0	0	0.20	0
14.	Odisha	0.77	0	0	0
15.	Punjab	8.28	23.7	31.11	0
16.	Rajasthan	52.06	153.49	247.64	0
17.	Tamil Nadu	0	20.3	0	0
18.	Tripura	3.96	7.36	0.12	0
19.	Uttarakhand	0	0	4.00	0
20.	Uttar Pradesh	15.34	13.73	82.29	9.82
21.	Others	0	16.75	0	0
Total		156.43	406.04	801.36	131.13

Annexure-III referred to in reply to part (a) to (f) of Rajya Sabha Unstarred Question No. 2223 for 08.08.2023

Progress under PM-KUSUM (as on 30.06.2023)

S. No.	State	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed
1	Arunachal Pradesh	2	0	400	179	0	0	0
2	Assam	10	0	4000	0	1000	0	0
3	Chhattisgarh	30	0	0	0	0	330500	0
4	Bihar	0	0	0	0	0	0	0
5	Gujarat	500	0	8082	2459	2000	300500	0
6	Goa	150	0	200	0	0	11000	0
7	Haryana	85	2.25	252655	55749	0	65079	0
8	Himachal Pradesh	50	20.2	1580	501	0	0	0
9	Jammu & Kashmir	20	0	5000	632	4000	0	0
10	Jharkhand	20	0	36717	12844	1000	0	0
11	Karnataka	0	0	10314	314	0	337000	0
12	Kerala	40	0	100	8	45100	3200	74
13	Ladakh	0	0	2000	0	0	0	0
14	Madhya Pradesh	600	10.13	17000	7325	0	295000	0
15	Maharashtra	700	0	225000	61514	0	275000	0
16	Manipur	0	0	150	78	0	0	0
17	Meghalaya	0	0	1035	35	0	0	0
18	Mizoram	0	0	4700	0	0	0	0
19	Nagaland	5	0	265	0	0	0	0
20	Odisha	500	0	5741	1393	40000	10000	0
21	Puducherry	0	0	0	0	0	0	0
22	Punjab	220	0	78000	12864	186	100000	0
23	Rajasthan	1200	80.5	198884	59234	1144	100000	1375
24	Tamil Nadu	424	0	7200	3187	0	0	0
25	Telangana	0	0	400	0	0	8000	0
26	Tripura	5	0	8021	1896	2600	0	50
27	Uttar Pradesh	155	0	66842	23843	1000	370000	0
28	Uttarakhand	0	0	3705	318	200	0	0
29	West Bengal	0	0	10000	0	23700	0	20
	Total	4716	113.08	947991	244373	121930	2205279	1519

Annexure-IV referred to in reply to part (a) to (f) of Rajya Sabha Unstarred Question No. 2223 for 08.08.2023

Steps taken by Ministry for proper implementation of the PM-KUSUM Scheme inter-alia include:

- PM-KUSUM Scheme has been extended till 31.03.2026.
- Central Financial Assistance (CFA) is available for pump capacity up to 15 HP (increased from 7.5 HP) to the individual farmers in the North-eastern States, UTs of Jammu & Kashmir and Ladakh, States of Uttarakhand and Himachal Pradesh and Island UTs of Andaman & Nicobar and Lakshadweep, and for each farmer in the cluster/ community irrigation projects in high water table areas in all the States/ UTs.
- Meetings with Banks/FIs for availability of low cost financing to farmers.
- State level tender allowed for procurement of standalone solar pumps
- Time period extended for implementation to 24 months from the date of initial sanction.
- Requirement of performance bank guarantees under Component-A and Component-C (Feeder Level Solarization) relaxed.
- Tender conditions have been revised to increase the installer base in order to expedite extending benefit under the Scheme.
- Solarization of pumps under the Scheme included under Agriculture Infrastructure Fund (AIF) to provide subsidized loans to farmers.
- Scheme included under Priority Sector Lending (PSL) Guidelines of the Reserve Bank of India (RBI) to enable ease of accessing finance. Further, a number of banks have issued lending guidelines for the Scheme.
- Specifications & testing procedure of the solar pumps have been revised time to time to promote quality of installations.
- Web-Portals at Central and at State levels have been developed for monitoring of Scheme.
- Creating publicity and awareness including through CPSUs.
- Toll free number provided for ease of getting information on the Scheme.
- Regular monitoring of the progress and issuance of clarifications and amendments to the scheme guidelines based on lessons learnt during implementation and feedback from stakeholders
- Extension granted for projects sanctioned during January, March and June 2021 under Component B till 31.12.2023
- For sanction issued during FY 2019-20, an extension is granted till 31.01.2024 under Component-A. Similar extension is issued for sanction granted under Component A during FY 2020-21 till 30.09.2024.
- The Guidelines of the scheme have been revised on 12.07.2023 to simplify the land aggregation process in Component 'C'.